

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.103/(MAH)/2014
MA No. 32/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE PARTIES: M/s. Welspun Projects Ltd.
V/s.
M/s. Bul MSK Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	MR. SAMEER PANDITA/w MS. SARRAH KHAMBATI i/b M/s. WADIA GHANDY & Co.	Advocate for Petitioners	
2)	Yogesh Bhoge i/b. Jurisprudence Mumbai	Advocate for Respondent No. 8	
3)	Rahul Oak a/w Siddhesh Shetye	Advocate for Respondent no. 2 to 6	
4)	Nikhil Rajani i/b M/s. V. Deshpande & Co for Respondent No. 7		

ORDER

M.A. 32/2017 In T.C.P.No. 103/397-398/CLB/MB/MAH/2014

1. The Learned Representatives of both the sides are present.
2. In respect of M.A. No. 32/2017 Respondent No. 7 ^{was} ~~who~~ has moved this Application ^{and} ~~is~~ seeking adjournment. Granted.
3. By consent adjourned to **23.08.2017**.

Sd/-

Dated: 19.07.2017

M.K. Shrawat
Member (Judicial)